GOVERNMENT OF INDIA DEPARTMENT OF DRINKING WATER AND SANITATION RAJYA SABHA LINSTARRED OUESTION NO.432

UNSTARRED QUESTION NO-432 ANSWERED ON- 24/07/2023

TOILET FACILITES AT RURAL HOUSEHOLDS

432 DR. KANIMOZHI NVN SOMU

Will the Minister of JAL SHAKTI be pleased to state:-

- (a) whether a large number of rural households in the country do not have access to toilet facilities;
- (b) if so, the details thereof including the number and per centage of such rural households in the country, State/UT-wise; in the country, State/UT-wise;
- (c) the funds allocated for the purpose during each of the last five years and the current year, State/UT-wise; and
- (d) the measures taken/being taken by Government for providing toilet facility to every rural household in the country?

ANSWER

MINISTER OF STATE OF JAL SHAKTI

(SHRI PRAHLAD SINGH PATEL)

(a) to (d) Swachh Bharat Mission (Grameen) [SBM(G)] was launched by the Government on 2nd October, 2014 with the main aim to make the rural area of the country Open Defecation Free (ODF). More than 10 crore Individual Household Latrines (IHHLs) were constructed under the programme and all the villages and districts had declared themselves ODF by 2nd October, 2019 and on that basis the country was declared ODF on 2nd October, 2019. However, there may be some gaps because of emerging new households which is a continuous process and some toilets going dysfunctional due to natural disasters or other reasons. To address this, provision for toilets construction for new households has been continued in Phase-II of SBM(G) which has been launched with effect from 1st April, 2020 for a period of 5 years with the objective to sustain the ODF status inter-alia to cover any left-out households under the programme and to ensure that no one is left without toilets. More than 1 crore IHHLs have already been constructed from 2020-21 to 2023-24 under phase-II of SBM(G). Under Swachh Bharat Mission (Grameen) [SBM(G)], funds are allocated annually based on the demands of the States/UTs as submitted in their Annual Implementation Plans (AIPs). Allocation is made in a consolidated manner for all the components under the programme. State/UT-wise details of Central share funds allocated under SBM(G) during the last five years and the current year are given at **Annexure**. Under the SBM(G), financial incentive of Rs.12,000 is provided to the eligible households for construction of individual household latrines IHHLs. To cater to the sanitation needs of households who do not have toilets due to lack of space, the floating/migrant population and for places of large congregation, financial support is also provided for the Gram Panchayats to construct Community Sanitary Complexes (CSCs). Further those households which are not eligible for incentive for construction of IHHL, awareness campaign is being carried out in the GPs to encourage them for construction of IHHLs on their own.

$State/UT\text{-wise details of Central share funds allocated under }SBM(G) \ during \ the \ last \ five \\ years \ and \ the \ current \ year$

(Rs. in crores)

State/UT	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24
A & N Islands	9.40	3.24	15.43	0.00	1.37	1.00
Andhra Pradesh	1381.18	395.76	393.47	437.64	676.79	900.00
Arunachal Pradesh	51.31	61.01	23.40	23.03	29.43	38.00
Assam	882.09	612.66	558.85	513.56	495.71	652.00
Bihar	5887.48	3419.65	776.94	651.54	1544.86	1075.00
Chhattisgarh	448.50	187.15	121.68	207.58	355.07	299.00
D & N Haveli and D &	1.25	6.76	8.57	5.75	1.63	
D						0.00
Goa	0.00	0.26	19.24	61.27	34.38	66.00
Gujarat	465.83	314.83	499.20	342.73	284.68	174.00
Haryana	227.19	138.84	220.75	181.80	202.77	185.00
Himachal Pradesh	129.28	71.34	37.88	269.13	198.07	107.00
Jammu & Kashmir	682.91	424.36	64.89	246.98	494.20	480.00
Jharkhand	753.04	473.57	429.67	148.51	300.64	747.00
Karnataka	739.74	244.97	227.75	0.00	665.34	675.00
Kerala	53.10	153.37	137.01	34.68	308.04	488.00
Ladakh	0.00	0.00	3.93	14.25	17.30	15.00
Lakshadweep	0.00	0.00	0.00	0.00	7.74	4.00
Madhya Pradesh	1181.89	331.99	493.98	668.96	411.14	587.00
Maharashtra	2709.52	679.67	340.62	1372.73	1740.11	1100.00
Manipur	75.06	86.62	61.29	48.34	51.45	51.00
Meghalaya	140.57	74.67	226.59	165.71	92.13	150.00
Mizoram	25.46	17.61	21.93	17.62	19.67	18.00
Nagaland	119.86	56.08	57.80	18.02	39.44	56.00
Odisha	2735.31	2044.37	58.92	0.00	0.00	0.00
Puducherry	20.00	12.00	10.11	6.89	37.80	26.00
Punjab	71.45	112.35	78.82	52.87	168.19	287.00
Rajasthan	865.88	666.95	569.78	551.85	624.90	830.00
Sikkim	23.02	12.41	13.79	19.73	23.17	16.00
Tamil Nadu	760.99	229.00	294.67	26.29	421.10	445.00
Telangana	1030.10	257.27	262.16	180.67	542.94	468.00
Tripura	116.93	81.06	52.00	84.19	128.29	129.00
Uttar Pradesh	7414.07	2249.94	1790.48	1825.85	1529.38	2600.00
Uttarakhand	211.07	93.80	132.36	78.76	92.61	261.00
West Bengal	534.26	808.18	675.90	645.08	848.16	1100.00
Total	29747.74	14321.75	8679.84	8902.01	12388.50	14030.00